

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:254
ANSWERED ON:18.02.2009
REHABILITATION OF DISPLACED PERSONS IN DRDA
Mahto Shri Tek Lal

Will the Minister of COAL be pleased to state:

- (a) whether the dislocated/displaced people in the Damodar River Diversion Area (DRDA) project in Jharkhand have been resettled and rehabilitated by the Central Coalfields Limited;
- (b) if so, the details thereof outlining the reasons for delay, if any;
- (c) the amount allocated for the implementation of this project alongwith the amount spent therefrom;
- (d) whether the detailed Revised Project Report as envisaged in March, 2008 has been prepared;
- (e) if not, the reasons therefor; and
- (f) the time by which the said project is likely to be commissioned?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA)

- (a) & (b) : 96 project affected families from Chalkari, Jaridih & Phusro villages have been rehabilitated and 631 persons were given employment by Central Coalfields Limited.
- (c): The Advance Action Proposal for Damodar River Diversion was approved by Government in the year 1983 with a capital outlay of Rs. 2 crores and revised cost estimate of Rs.5.59 crore in the year 1993. The capital expenditure till March- 2008 is Rs. 9.274 crores.
- (d)&(e) A Draft Project Report for DRD OC capacity – 15 Mty, Estimated Capital Rs.2182.56 crores (Departmental Option) for mine and Rs.1400 crores (approx.) for Non-Mining Projects of Phusro-Jarangdih Rail Diversion (PJRD) & Damodar River Diversion (DRD) linked with operation of the Mine, has been prepared by CMPDI recently.
- (f) The above said project report is yet to be approved by the competent authority.